

EMI INFRASTRUCTURE PRIVATE LIMITED
LIST OF CREDITORS AS ON 08.08.2023

UNDER CIRP ON ORDER OF HON'BLE NCLT, CHENNAI BENCH VIDE ORDER NO CP(IB)/178(CHE)/2022 DATED 01.02.2023 PUBLIC NOTICE ISSUED 04.02.2023 LAST DATE RECEIVE CLAIM 15.02.2023

| SI. No. | NAME OF CREDITORS | AMOUNT CLAIMED BY CREDITORS (RS.) | AMOUNT AS PER COMPANY RECORDS AVAILABLE TO US AS ON 31.03.2021 | AMOUNT ADMITTED IN CRORE IN CIRP | SECURITY INTEREST, IF ANY, IN RESPECT OF SUCH CLAIMS IN RUPEES * | BALANCE SECURITY INTEREST AFTER SALE OF THE SECURED INTEREST PRIOR TO CIRP | UNSECURED PORTION OF THE SECURED CREDITORS CLAIM | COMMENT OF THE INTERIM RESOLUTION PROFESSIONAL | CLAIMS RECEIVED DATE | REMARKS |
|---------|------------------------------------|-----------------------------------|----------------------------------------------------------------|----------------------------------|------------------------------------------------------------------|----------------------------------------------------------------------------|--------------------------------------------------|------------------------------------------------------------------------------------------------------------------------|----------------------|------------------------|
| | OPERATIONAL CREDITORS : | | | | | | | | | |
| 1 | SRI SENDHUR TYRES | 5,71,248.00 | 5,71,248.00 | 5,46,248.00 | 0.00 | | 5,46,248.00 | Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought | 16.03.2023 | provisionally admitted |
| 2 | LNB FILLING STATION | 7,69,734.00 | 8,44,286.00 | 7,69,734.00 | 0.00 | | 7,69,734.00 | Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought | 20.03.2023 | provisionally admitted |
| 3 | SLEEK SPECIALITY LUBRICANTS | 2,97,919.00 | 2,98,883.00 | 2,97,919.00 | 0.00 | | 2,97,919.00 | Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought | 20.03.2023 | provisionally admitted |
| 4 | EXELFIN ADVISORS PRIVATE LIMITED | 52,160.00 | 41,560.00 | 41,560.00 | 0.00 | | 41,560.00 | Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought | 25.03.2023 | provisionally admitted |
| 5 | IV & ASSOCIATES | 3,90,880.00 | 3,90,880.00 | 3,90,880.00 | 0.00 | | 3,90,880.00 | Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought | 25.03.2023 | provisionally admitted |
| | Total Operational Creditor(others) | 20,81,941.00 | 21,46,857.00 | 20,46,341.00 | 0.00 | | 20,46,341.00 | | | |